

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4024
ANSWERED ON:30.04.2012
ACTION AGAINST EXPORTERS
Ganpatrao Shri Jadhav Prataprao; Rama Devi Smt.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has taken action against many exporters for the misuse of duty Entitlement Pass Book Scheme;
- (b) if so, the details thereof during each of the last three years;
- (c) the reaction of the Government thereto; and
- (d) the corrective steps taken in this regard?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

a) to d): The Duty Entitlement Passbook Scheme (DEPB) has ended on 30.09.2011. Misuse of DEPB Scheme will be a violation of provisions of FT(D&R) Act, 1992, as amended from time to time. In the last three years, 92 cases of misuse have been reported and in all these cases corrective steps have been taken wherever necessary and action initiated under FT(D&R) Act, 1992.